

(b) whether the period of six weeks ending 22nd June, 1959 was extended; and

(c) if so, up to what date?

The Minister of Finance (Shri Morarji Desai): (a) The total amount of ordinary India rupee notes exchanged for special notes in the Persian Gulf States and Muscat during the six weeks ended the 21st June, 1959 amounted to Rs 48.67 crores and a further Rs. 8½ lakhs have been exchanged under the circumstances indicated below.

(b) and (c). No general extension of the facilities was granted after the 21st June, 1959. However, Banks in the area were authorised to accept notes in hard cases on a collection basis, and send them to the Reserve Bank of India, Bombay for sanction of exchange on the merits of each case. These arrangements were terminated on the 31st July, 1959. In the special circumstances obtaining in the Trucial States in the Gulf, such as lack of adequate banking facilities, difficulties of communication and the nomadic habits of the population, arrangements have been made for direct exchange of individual tenders not exceeding Rs 500 for a further period ending 15th August, 1959.

Domicile Certificate for Delhi Residents

774. Shri Muhammed Elias: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the people of Delhi find difficulty in obtaining a domicile certificate;

(b) if so, the reasons therefor, and

(c) the steps taken to simplify the procedure?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). Normally no difficulty is experienced by the people in Delhi in obtaining domicile certificates. These are generally issued within a fortnight after completing the minimum required formalities. In some cases, positive proof of domicile is not avail-

able with the applicants and the Police or the Tehsil staff are compelled to make enquiries in different quarters until they are satisfied about the bona-fides of the applicant.

All India Conference of the Blind

775. Shri Bhubhuti Mishra: Will the Minister of Education be pleased to state:

(a) the main decisions taken at the Second All India Conference of the Blind held at Bombay on the 18th June, 1959;

(b) to what extent education of the blind is contemplated to be increased; and

(c) the scope of employment envisaged for them?

The Minister of Education (Dr. K. L. Shrivasthi): (a) The Resolutions adopted at this Conference have not yet been received.

(b) and (c) A statement giving the requisite information is given below—

STATEMENT

(b) The primary and kindergarten sections of a Model School for Blind Children were established at Dehra Dun in January, 1959. It is proposed to develop this School into a full-fledged secondary school by the end of the Second Plan period. Proposals for the Third Plan period are under consideration.

(c) A scheme for the establishment of special employment offices for the physically handicapped has been drawn up in consultation with an I.L.O. expert in the placement of the physically handicapped. The first office for the employment of the physically handicapped was established at Bombay in March, 1959. This office will attempt to place physically handicapped persons including the blind in ordinary industrial and commercial establishments as well as in the public services on operations which they can perform without

impairing efficiency. The establishment of an additional office during the current financial year is under consideration.

A proposal to expand the existing sheltered workshop for the blind at Dehru Dun (which has only 10 blind workers) to provide employment opportunities for 25 workers, is under consideration

Committee on Rural Education

776. Shri Hem Raj: Will the Minister of Education be pleased to lay a statement on the Table showing the recommendations of the Committee on Rural Education which have been implemented by the Central Government and those which have been left over for the States for implementation?

The Minister of Education (Dr K. L. Shrimall): A statement is laid on the Table of the House [See Appendix II, annexure No 35]

रांची में खनिज

७७७ डा० राम सुभग सिंह : क्या इस्पात, खान और इंधन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि रांची (बिहार) से उत्तर पश्चिम की ओर १२ मील की दूरी पर स्थित पिचरिया ग्राम के निकट पहाड़ी प्रदेश में कुछ मूल्यवान खनिज प्राप्त हुए हैं,

(ख) यदि हां, तो क्या इन खनिजों की जांच की गई है, और

(ग) यदि हां, तो कौन कौन से खनिज पाये गये हैं और किस किस मात्रा में ?

खान और तेल मंत्रा (भा० के० दे०) मासुकीय (क) भारतीय यूगर्मीय सर्वेक्षण विभाग को रांची (बिहार) से उत्तर की ओर स्थित पिचरिया ग्राम के निकट पहाड़ी प्रदेश में कोई मूल्यवान खनिज प्राप्त नहीं हुए हैं ।

(ख) और (ग) प्रश्न नहीं उठता है ।

Geophysical Exploration in Punjab

772. Dr. Ram Subhag Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the geophysical exploration work carried out in the Punjab plans during 1957-58 has yielded any result, and

(b) if so, whether that work is being continued?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir. The work has been useful in giving an idea of sub-surface structural conditions prevailing in the area

(b) Yes, Sir

Administrative Set-up of Tripura Secretariat

779 Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 1416 on the 5th March, 1959 and state what administrative changes are proposed to be made in order to re-organise the administrative set-up of Tripura Secretariat?

The Minister of Home Affairs (Shri G B Pant): A final decision on the re-organisation of the administrative set-up in Himachal Pradesh has not yet been taken. The question of similar re-organisation in Tripura will be taken up after the Himachal Pradesh proposals have been finalised.

Wages of Teachers in Tripura

780. Shri Dasaratha Deb: Will the Minister of Education be pleased to state

(a) whether the teachers of the Secondary Government Schools in Tripura are getting wages at a pay-scale which is lower than that of West Bengal and Assam, and

(b) if so, the action proposed to be taken in this regard?

The Minister of Education (Dr K. L. Shrimall): (a) Yes, the scales in case of some categories of teachers of the Secondary Schools in Tripura